

- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 5432/17/21]

Report and Accounts (2019-20) of the Nalanda University, Rajgir, Bihar and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. RAJKUMAR RANJAN SINGH): Sir, I lay on the Table, under sub-section (4) of Section 32 of the Nalanda University Act, 2010, a copy each (in English and Hindi) of the following papers:-

- (a) Annual Report of the Nalanda University, Rajgir, Bihar, for the year 2019-20.
- (b) Annual Accounts of the Nalanda University, Rajgir, Bihar, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 5726/17/21]

I. Notification of the Ministry of Information and Broadcasting

II. Report (2019-20) of the Prasar Bharati, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): Sir, I lay on the Table:-

- I. A copy (in English and Hindi) of the Ministry of Information and Broadcasting, Notification No. A-10/178/2012-PPC/PBRB, dated the 17th August, 2021, publishing the Prasar Bharati (Broadcasting Corporation of India), Authorities for Disciplinary Proceedings (Amendment) Regulations, 2021, under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.

[Placed in Library. See No. L.T. 5522/17/21]

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 31 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990:—

- (a) Annual Report of the Prasar Bharati, New Delhi, for the year 2019-20.